

Central Electricity Regulatory Commission
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No. Eco 2/2012-CERC

New Delhi

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NOTIFICATION

In pursuance of Clause 5.6 (vi) of Ministry of Power (MOP) Notification dated 19.01.2005 (as amended from time to time) on *Guidelines for Determination of Tariff by Bidding Process for Procurement of Power by Distribution Licensees*, the Central Electricity Regulatory Commission notifies the following rates and other parameters for the purpose of bid evaluation and payment.

I: Annual Escalation Rates for Bid Evaluation (for bid opening up to 31.03.2013)

S.No	Description	Annual Escalation Rates for Bid Evaluation
1	Escalation rate for domestic coal	7.37%
2	Escalation rate for domestic gas	4.05%
3	Escalation rates for different escalable sub-components of energy charge for plants based on imported coal	
3.1	Escalation Rate for coal sub-component	15.66%
3.2	Escalation Rate for transportation sub-component	11.73%
3.3	Escalation Rate for inland handling sub-component	5.46%
4	Escalation rate for inland transportation charges for coal	
4.1	Upto 100 Km distance	2.25%
4.2	Upto 500 Km distance	2.02%
4.3	Upto 1000 Km distance	1.85%
4.4	Upto 2000 Km distance	2.44%
4.5	Beyond 2000 Km distance	2.55%
5	Escalation rate for inland transportation charges for gas	2.53%
6	Escalation rates for different escalable sub-components of energy charge for plants based on imported gas	
6.1	Escalation Rate for gas sub-component	8.61%
6.2	Escalation Rate for transportation of gas sub-component	11.73%
6.3	Escalation Rate for inland handling sub-component	5.46%
7	Inflation rate to be applied to indexed capacity charge Component (annual escalation for O&M expenses)	5.46%
8	Inflation rate to be applied to indexed energy charge component in cases of captive fuel source	5.37%
9	Discount rate to be used for bid evaluation	11.08%
10	Dollar-Rupee exchange variation rate (annual escalation for the dollar)	0.14%
11	Escalation for normative transmission charges	3.26%

II: Annual Escalation Rates applicable for the purpose of payment as per the Power Purchase Agreement for the period between 01.10.2012 and 31.03.2013

S.No	Description	Annual Escalation Rates for Payment
1	Escalation rate for domestic coal	65.47%
2	Escalation rate for domestic gas	15.88%
3	Escalation rates for different escalable sub-components of energy charge for plants based on imported coal	
3.1	Escalation Rate for imported coal	-31.43%
3.2	Escalation Rate for transportation of imported coal	-7.58%
3.3	Escalation Rate for inland handling of imported coal	6.98%
4	Escalation rates for inland transportation charges for coal	
4.1	Upto 100 Km distance	25.64%
4.2	Upto 500 Km distance	25.58%
4.3	Upto 1000 Km distance	25.56%
4.4	Upto 2000 Km distance	25.56%
4.5	Beyond 2000 Km distance	25.55%
5	Escalation rates for inland transportation charges for gas	0.00%
6	Escalation rates for different escalable sub-components of energy charge for plants based on imported gas	
6.1	Escalation Rate for imported gas	8.32%
6.2	Escalation Rate for transportation of imported gas	-7.58%
6.3	Escalation Rate for inland handling of imported gas	6.98%
7	Inflation rate to be applied to indexed capacity charge component.	6.98%
8	Inflation rate to be applied to indexed energy charge component in cases of captive fuel source	3.38%

III: Transmission Charges Matrix and Transmission Loss Matrix as per Format 5.10 & 5.11 of the RFP of Standard Bidding Document of Case-1 applicable between 01.10.2012 and 31.03.2013.

For the period 01.10.2012 to 31.03.2013, the requisite data pertaining to calculation of POC rates and transmission losses are under consideration of the Commission. The Commission has decided in its order dated 29.9.2012 on file No.L-1/44/2010-CERC that till the POC rates and transmission losses for the period 01.10.2012 to 31.03.2013 are decided and approved by the Commission, the PoC rates and transmission losses valid for 01.04.2012 to 30.09.2012 shall remain in operation. Accordingly, the transmission charges matrix and transmission loss matrix as notified on 03.04.2012 and published in Gazette of India Extraordinary, Part III, Section 4 at Serial No.86 dated 12.4.2012 shall continue to be applicable from 01.10.2012 till further notification in this regard. The matrix is reproduced below:

III-A: Transmission Charges Matrix		
S.No.	Injection/Drawal Node	Applicable Transmission Charges (₹/kWh)
Northern Region		
1	Haryana W	0.15
2	Punjab W	0.15
3	Rajasthan W	0.15
4	Rihand Inj	0.15
5	Uttar Pradesh W	0.15
6	Dulhasti Inj	0.13
7	Singrauli Inj	0.13
8	Chamera 1 Inj	0.11
9	Chamera II Inj	0.11
10	Chamera Pooling Point Inj	0.11
11	Chandigarh Inj	0.11
12	Chandigarh W	0.11
13	Dadri Inj	0.11
14	Delhi Inj	0.11
15	Delhi W	0.11
16	Haryana Inj	0.11
17	HP Inj	0.11
18	HP W	0.11
19	Jammu & Kashmir Inj	0.11
20	Jammu & Kashmir W	0.11
21	Jhajjar Inj	0.11
22	Karcham Wangtoo Inj	0.11
23	Koteshwar Inj	0.11
24	Nathpa Jhakri Inj	0.11
25	Punjab Inj Inj	0.11
26	RAAP C Inj	0.11
27	Rajasthan Inj	0.11
28	Sree Cement Inj	0.11
29	Tehri Inj	0.11
30	Uri I Inj	0.11
31	Uri II Inj	0.11
32	Uttar Pradesh Inj	0.11
33	Uttarakhand Inj	0.11
34	Uttarakhand W	0.11
Eastern Region		
1	DVC Inj	0.15
2	MPL Inj	0.15
3	Orissa Inj	0.15
4	Teesta Inj	0.15
5	Bihar W	0.13
6	Corporate Power Inj	0.13

7	Farakka Inj	0.13
8	Kahalgaon Inj	0.13
9	Aadhunik Inj	0.11
10	Bihar Inj	0.11
11	DVC W	0.11
12	Injection from Bhutan	0.11
13	Jharkhand Inj	0.11
14	Jharkhand W	0.11
15	Orissa W	0.11
16	Sikkim Inj	0.11
17	Sikkim W	0.11
18	Sterlite Inj	0.11
19	Talcher Inj	0.11
20	West Bengal Inj	0.11
21	West Bengal W	0.11
North Eastern Region		
1	Mizoram W	0.15
2	Nagaland W	0.15
3	Assam W	0.13
4	Nagaland Inj	0.13
5	Tripura Inj	0.13
6	Arunachal Pradesh Inj	0.11
7	Arunachal Pradesh W	0.11
8	Assam Inj	0.11
9	Manipur Inj	0.11
10	Manipur W	0.11
11	Meghalaya Inj	0.11
12	Meghalaya W	0.11
13	Mizoram Inj	0.11
14	Palatana Inj	0.11
15	Ranganadi Inj	0.11
16	Tripura W	0.11
Western Region		
1	CGPL Mundra Inj	0.15
2	Chattisgarh Inj	0.15
3	Korba Inj	0.15
4	Madhya Pradesh W	0.15
5	Maharastra W	0.15
6	NSPCL Inj	0.15
7	Sipat Inj	0.15
8	Vindhyachal	0.15
9	Goa-WR W	0.13
10	Lanco Inj	0.13
11	Vandana Vidyut Inj	0.13
12	ACB Inj	0.11

13	Balco Inj	0.11
14	Chattisgarh W	0.11
15	D&D Inj	0.11
16	D&D W	0.11
17	DNH Inj	0.11
18	DNH W	0.11
19	SSP Inj	0.11
20	Goa-WR Inj	0.11
21	Gujarat Inj	0.11
22	Gujarat W	0.11
23	Jindal Inj	0.11
24	JP-Bina Inj	0.11
25	Madhya Pradesh Inj	0.11
26	Mahan Inj	0.11
27	Maharastra Inj	0.11
28	RPPL Inj	0.11
29	TAPS 3&4 Inj	0.11
Southern Region		
1	Karnataka W	0.14
2	Tamil Nadu Inj	0.14
3	Tamil Nadu W	0.14
4	Andhra Pradesh W	0.12
5	Goa-SR W	0.12
6	Kerala W	0.12
7	Andhra Pradesh Inj	0.10
8	Goa-SR Inj	0.10
9	Injection from Talcher	0.10
10	Kaiga Inj	0.10
11	Karnataka Inj	0.10
12	Kerala Inj	0.10
13	Lanco-Kondapalli Inj	0.10
14	NLC Inj	0.10
15	Pondicherry Inj	0.10
16	Pondicherry W	0.10
17	Ramagundam Inj	0.10
18	SEPL+MEPL Inj	0.10
19	Simhadri 2 Inj	0.10
20	Vallur Inj	0.10

III-B(i): Transmission Loss Matrix: Identifying Loss Category for Various Nodes		
S.No.	Injection/Drawal Node	Loss Category
Northern Region		
1	Rihand Inj	High
2	Singrauli Inj	High
3	UP W	High
4	Uttarakhand W	High
5	Chamera I Inj	Normal
6	Chamera II Inj	Normal
7	Chamera Pooling Point Inj	Normal
8	Chandigarh W	Normal
9	Delhi W	Normal
10	Dulhasti Inj	Normal
11	Haryana W	Normal
12	Karcham Wangtoo Inj	Normal
13	Nathpa Jhakri Inj	Normal
14	Punjab W	Normal
15	Rajasthan W	Normal
16	UP Inj	Normal
17	Chandigarh Inj	Low
18	Dadri Inj	Low
19	Delhi Inj	Low
20	Haryana Inj	Low
21	HP Inj	Low
22	HP W	Low
23	J&K Inj	Low
24	J&K W	Low
25	Jhajjar Inj	Low
26	Koteshwar Inj	Low
27	Punjab Inj	Low
28	Rajasthan Inj	Low
29	RAPP Inj	Low
30	Shree Cement Inj	Low
31	Tehri Inj	Low
32	Uri I Inj	Low
33	Uri II Inj	Low
34	Uttarakhand Inj	Low
Eastern Region		
1	Injection from Bhutan	High

2	Kahalgaon Inj	High
3	Sterlite Inj	High
4	Teesta Inj	High
5	Bihar W	Normal
6	Corporate Power Inj	Normal
7	DVC Inj	Normal
8	DVC W	Normal
9	Farakka Inj	Normal
10	MPL Inj	Normal
11	Orissa Inj	Normal
12	Orissa W	Normal
13	Sikkim W	Normal
14	Talcher Inj	Normal
15	West Bengal W	Normal
16	Aadhunik Inj	Low
17	Bihar Inj	Low
18	Jharkhand Inj	Low
19	Jharkhand W	Low
20	Sikkim Inj	Low
21	West Bengal Inj	Low
North Eastern Region		
1	Meghalaya Inj	High
2	Meghalaya W	High
3	Mizoram W	High
4	Assam Inj	Normal
5	Assam W	Normal
6	Nagaland W	Normal
7	Ranganadi Inj	Normal
8	Tripura Inj	Normal
9	Arunachal Pradesh Inj	Low
10	Arunachal Pradesh W	Low
11	Manipur Inj	Low
12	Manipur W	Low
13	Mizoram Inj	Low
14	Nagaland Inj	Low
15	Palatana Inj	Low
16	Tripura W	Low
Western Region		
1	ACB Inj	High
2	Chhatisgarh Inj	High

3	D&D W	High
4	DNH W	High
5	Goa W	High
6	Jindal Inj	High
7	Korba Inj	High
8	Lanco Inj	High
9	Sipat Inj	High
10	Balco Inj	Normal
11	Gujarat Inj	Normal
12	Madhya Pradesh W	Normal
13	Mahan Inj	Normal
14	Maharashtra Inj	Normal
15	Maharashtra W	Normal
16	NSPCL Inj	Normal
17	SSP Inj	Normal
18	Vandana Vidyut Inj	Normal
19	Vindhyachal Inj	Normal
20	Chhatisgarh W	Low
21	D&D Inj	Low
22	DNH Inj	Low
23	Goa Inj	Low
24	Gujarat W	Low
25	JP-Bina	Low
26	Madhya Pradesh Inj	Low
27	CGPL Mundra Inj	Low
28	RGPPL Inj	Low
29	TAPS 3&4 Inj	Low
Southern Region		
1	Andhra Pradesh Inj	High
2	Lanco-Kondapalli Inj	High
3	Simhadri 2 Inj	High
4	Tamilnadu W	High
5	Andhra Pradesh W	Normal
6	Kerala W	Normal
7	Ramagundam Inj	Normal
8	Goa Inj	Low
9	Goa W	Low
10	Injection from Talcher*	High
11	Kaiga Inj	Low
12	Karnataka Inj	Low

13	Karnataka W	Low
14	Kerala Inj	Low
15	NLC Inj	Low
16	Pondy Inj	Low
17	Pondy W	Low
18	SEPL+MEPL Inj	Low
19	Taminadu Inj	Low
20	Vallur Inj	Low
<i>* On Account of HVDC Talcher-Kolar Losses</i>		

III-B(ii): Transmission Loss Matrix: Loss Figure in Percentage				
S.No.	Region	Low Loss Category (%)	Normal Loss Category (%)	High Loss Category (%)
1	Northern	1.47	1.77	2.07
2	Western	1.51	1.81	2.11
3	Eastern	1.04	1.34	1.64
4	North-East	1.66	1.96	2.26
5	Southern	2.13	2.43	2.73

(Rajiv Bansal)
Secretary